

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 191 OF 2016 in
DFR NO. 806 OF 2016**

Dated: 22nd April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Adani Power Maharashtra Ltd.Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshat Jain
Mr. Nishtha Kumar

ORDER

We are informed that this matter is connected with Appeal No. 166 of 2014 and other companion appeals pending before Full Bench, which are listed on 25.04.2016.

Therefore, list this matter before the Full Bench on **25.04.2016**.
Tag to Appeal No. 166 of 2014 and batch.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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